

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Criminal Appeal No(s). 206/2016

PARMANAND GUPTA

Appellant(s)

VERSUS

THE REGISTRAR, HIGH COURT OF JUDICATURE
AT ALLAHABAD

Respondent(s)

Date : 31/08/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anupam Mishra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Original record has been received.

Parties shall file the additional documents within four weeks.

List again on 15th November, 2016.

(PAWAN DEV KOTWAL)
Registrar